

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 08.10.2021

Regular Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	1896/21	Kankarbagh 1073/19	Abhishek Raj	1. Transferred To A. D. J - 26 th , Patna 2. Next Date - 11. 10. 2021
2.	1897/21	G. R. P Patna Jn. 197/21	Md. Irfan	1. Transferred To A. D. J - 13 th , Patna 2. Next Date - 11. 10. 2021
3.	1898/21	Phulwarisharif 471/21	Akhilesh Kr.	1. Transferred To A. D. J - 17 th , Patna 2. Next Date - 11. 10. 2021
4.	1899/21	Patrakar Nagar 519/21	Rahul Kumar	1. Transferred To A. D. J - 24 th , Patna 2. Next Date - 11. 10. 2021
5.	1900/21	R. P. F Patliputra 03/21	Sanju Devi	1. Transferred To A. D. J - 4 th , Patna 2. Next Date - 11. 10. 2021
6.	1901/21	Shastri Nagar 272/21	Babloo Kumar	1. Transferred To A. D. J - 7 th , Patna 2. Next Date - 11. 10. 2021
7.	1902/21	Gopalpur 336/21	Suraj Rai	1. Transferred To A. D. J - 16 th , Patna 2. Next Date - 11. 10. 2021
8.	1903/21	Patrakar Nagar 393/20	Vikash Kr.	1. Transferred To A. D. J - 2 nd , Patna 2. Next Date - 11. 10. 2021
9.	1904/21	Phulwarisharif (Janipur) 818/21	Gorakh Nut	1. Transferred To A. D. J - 26 th , Patna 2. Next Date - 11. 10. 2021
10.	1905/21	Phulwarisharif 607/21	Pankaj Kumar	1. Transferred To A. D. J - 17 th , Patna 2. Next Date - 11. 10. 2021

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Anticipatory Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
1.	2097/21	Mahila 13/21	Niraj Kumar	1. Reminder For Cr. Antecedent 2. Next Date - 22. 11. 2021
2.	3598/21	Mahila 50/21	Shankar Kumar	1. Ld. Counsel For The Petitioner Absent 2. Ld. Counsel For The Informant Present 3. Next Date - 15. 11. 2021
3.	5417/21	Parsa Bazar 441/20	Gaurav Kr.	1. Up-To-Date Case Diary Called 2. Cr. Antecedent Called 3. Next Date - 03. 11. 2021
4.	5541/21	Kadamkuan 165/21	Roshan Kr.	1. No One Appeared 2. Reminder For Cr. Antecedent 3. Next Date - 29. 10. 2021
5.	5786/21	Shahpur 240/21	Om Prakash Kr.	On Prayer Next Date - 25. 10. 2021
6.	5922/21	Hawai Adda 188/21	Bittu Kumar	1. Reminder For Cr. Antecedent 2. Next Date - 22. 11. 2021
7.	6094/21	Digha 469/21	Sanjeev Kumar	1. Reminder For Cr. Antecedent 2. Next Date - 01. 11. 2021
8.	6197/21	3531 (c) 2013	Arvind Kr. Singh	1. Cr. Antecedent Called 2. Notice To Complainant 3. No Coercive Step Taken 4. Next Date - 17. 11. 2021
9.	6236/21	Digha 469/21	Ravi Naresh	1. Reminder For Case Diary And Cr. Antecedent 2. Next Date - 01. 11. 2021
10.	6249/21	Beur 272/17	Mukul Kumar	1. Reminder For Case Diary And Cr. Antecedent 2. Next Date - 29. 10. 2021
11.	6276/21	Rajiv Nagar 479/18	Kamlesh Pandit	1. No One Appeared 2. Reminder For Case Diary And Cr. Antecedent 3. Next Date - 30. 10. 2021
12.	6558/21	Masaurhi 64/19	Sahendra Kumar	1. No One Appeared 2. Next Date - 02. 11. 2021
13.	6617/21	1757 (c) 12	Indu Kumari	1. Reminder For Cr. Antecedent 2. Lower Court Record Called 3. Next Date - 30. 11. 2021
14.	6704/21	Shastri Nagar 275/21	Shambhu Rai	1. Reminder For Cr. Antecedent 2. Next Date - 22. 11. 2021
15.	6705/21	Hawai Adda 181/21	Jugeshwar Singh	1. Reminder For Case Diary And Cr. Antecedent 2. Transferred To A. D. J - 17 th , Patna

				3. Next Date - 25.10.2021
16.	6817/21	Shastri Nagar 275/21	Ankit Kumar	1. Reminder For Case Diary And Cr. Antecedent 2. Record Send For Mediation 3. Next Date - 20.11.2021

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Anticipatory Bail Application				
Sl. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
17.	6825/21	Digha 393/19	Hare Ram Kumar	1. Reminder For Cr. Antecedent 2. Next Date - 02. 11. 2021
18.	7035/21	Hawai Adda 240/21	Sharfaraz Alam	1. Transferred To A.D.J - 26 th , Patna 2. Next Date - 11. 10. 2021
19.	7036/21	Kadamkuan 326/21	Pratyush Kumar	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next date - 17. 11. 2021
20.	7039/21	Buddha Colony 336/15	Niranjan Kr. Mayuriya	1. Case Diary And Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date - 17. 11. 2021
21.	7065/21	Danapur 649/21	Vinod Pd.	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A.D.J - 2 nd , Danapur 4. Next Date - 21. 10. 2021
22.	7066/21	R. P. F Bakhtiyarpur 04/20	Md. Irfaan Alam	1. Transferred To A.D.J - 18 th , Patna 2. Next Date - 11. 10. 2021
23.	7067/21	Dhanarua 293/20	Prince Kumar	1. Transferred To A.D.J - 1 st , Masaurhi 2. Next Date - 21. 10. 2021
24.	7069/21	Bhadaur 60/21	Karmveer Singh	1. Transferred To A.D.J - 3 rd , Barh 2. Next Date - 21. 10. 2021
25.	7070/21	Parsa Bazar 169/21	Arun Paswan	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date - 21. 10. 2021
26.	7071/21	Digha 497/21	Kumar Gaurav	1. Transferred To A.D.J - 9 th , Patna 2. Next Date - 22. 10. 2021
27.	7072/21	Sultanganj 261/20	Niwas Kumar	1. Case Diary And Cr. Antecedent Called 2. Transferred To A.D.J - 3 rd , Patna City 3. Next Date - 21. 10. 2021
28.	7073/21	Ramkrishna Nagar 147/21	Vishwanath Yadav	1. Transferred To A.D.J - 16 th , Patna 2. Next Date - 11. 10. 2021
29.	7074/21	Jakkanpur 745/19	Vinit Raj	1. Cr. Antecedent Called 2. Next Date - 30. 10. 2021

30.	7075/21	Alamganj 640/21	Firoz	1. Transferred To A.D.J - 3 rd , Patna City 2. Next Date - 21.10.2021
31.	7076/21	Phulwarisharif (Janipur) 816/21	Sanjay Kumar	1. Transferred To A.D.J - 24 th , Patna 2. Next Date - 11.10.2021
32.	7077/21	Phulwarisharif (Janipur) 816/21	Bidyanand Pd.	1. Transferred To A.D.J - 24 th , Patna 2. Next Date - 11.10.2021

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SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
33.	7078/21	Rupaspur 463/21	Om Kumar	1. Case Diary Called 2. Cr. Antecedent Called 3. No Coercive Step Taken 4. Transferred To A. D. J - 7 th , Danapur 5. Next Date - 21.10.2021
34.	7079/21	Khagaul 225/21	Mostt. Sunita Devi	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 5 th , Danapur 4. Next Date - 21.10.2021
35.	7080/21	By Pass 383/21	Anil Thakur	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 2 nd , Patna City 4. Next Date - 21.10.2021
36.	7081/21	01(c) 2017	Manoj Kr.	1. Transferred To A. D. J - 1 st , Patna 2. Next Date - 11.10.2021
37.	7082/21	S. K. Puri 187/21	Anshu Kr. Singh	1. Transferred To A. D. J - 16 th , Patna 2. Next Date - 11.10.2021
38.	7083/21	Khagaul 225/21	Anil Kr.	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 5 th , Danapur 4. Next Date - 21.10.2021
39.	7084/21	Khajekalan 301/21	Manoj Rai	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 3 rd , Patna City 4. Next Date - 21.10.2021
40.	7085/21	Hathidah 65/21	Mukesh Kr.	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 3 rd , Barh 4. Next Date - 21.10.2021
41.	7086/21	Patliputra 469/21	Gyan Deep	1. Cr. Antecedent Called 2. Notice To Informant 3. No Coercive Step Taken 4. Next Date - 18.11.2021
42.	7087/21	Ramkrishna Nagar 454/21	Ranjeet Kr.	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date - 17.11.2021
43.	7088/21	Ramkrishna Nagar 470/21	Radheshyam	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Transferred To A. D. J - 26 th , Patna

				4. Next Date - 28.10.2021
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Anticipatory Bail Application				
SI. No.	Case Number	PS/ Complaint Case No.	Name of Party	Remarks
44.	7090/21	Kadamkuan 457/21	Prahlad Kr.	1. Cr. Antecedent Called 2. Notice To Informant 3. No Coercive Step Taken 4. Next Date - 16.11.2021
45.	7091/21	Kadamkuan 457/21	Ramji Pandit	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date - 16.11.2021
46.	7092/21	Barh 251/21	Deepak Kumar	1. Transferred To A.D.J - 5 th , Barh 2. Next Date - 21.10.2021
47.	7093/21	Bakhtiyarpur 218/20	Rahul Kumar	1. Transferred To A.D.J - 4 th , Barh 2. Next Date - 21.10.2021
48.	7094/21	Digha 552/21	Jitendra Kr.	1. Cr. Antecedent Called 2. No Coercive Step Taken 3. Next Date - 20.11.2021
49.	7095/21	Khajekalan 254/20	Arun Kumar	1. Transferred To A.D.J - 3 rd , Patna City 2. Next Date - 21.10.2021
50.	7096/21	Barh 170/13	Jitendra Kr.	1. Transferred To A.D.J - 5 th , Barh 2. Next Date - 21.10.2021
51.	7097/21	Rupaspur 504/21	Avinash Kumar	1. Transferred To A.D.J - 2 nd , Danapur 2. Next Date - 21.10.2021
52.	7098/21	Mahila 81/21	Ashish Singh	1. Transferred To A.D.J - 24 th , Patna 2. Next Date - 11.10.2021
53.	7099/21	Khajekalan 320/21	Girja Rai	1. Transferred To A.D.J - 3 rd , Patna City 2. Next Date - 21.10.2021
54.	7100/21	Gardanibagh 333/21	Dr. Rajesh Kr. Mishra	1. Case Diary Called 2. Cr. Antecedent Called 3. No Coercive Step Taken 4. Next Date - 15.11.2021
55.	7101/21	Ghoswari 70/21	Nawal Yadav	1. Transferred To A.D.J - 3 rd , Barh 2. Next Date - 21.10.2021
56.	7102/21	Bikram 64/21	Barun Pd.	1. Transferred To A.D.J - 7 th , Danapur 2. Next Date - 21.10.2021

Anticipatory Bail Application (Prior To Lockdown)

1.	1526/20	2691 (c) 19	Abhimanyu Kumar	Next Date - 01.11.2021
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Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On (E-Filing)

Dated 08.10.2021

Cr. Appeal			
SI. No.	Case Number	Name of Party	Remarks
1.	132/21	Rajesh Kumar	1. Admitted 2. Transferred To A.D.J - 1-cum-Children Court, Patna 3. Next Date - 18.10.2021
2.	131/21		1. Admitted 2. Lower Court Record Called 3. Transferred To A.D.J - 4 th , Barh 4. Next Date - 29.10.2021

Cr. Revision			
SI. No.	Case Number	Name of Party	Remarks
1.	245/21	Vijoy Chaudhary	1. Lower Court Record Called 2. Next Date - 03.11.2021
2.	237/21		On Prayer Next Date - 22.10.2021
3.	241/21		1. No One Appeared 2. Next Date - 17.11.2021
4.	242/21		1. Lower Court Record Called 2. Next Date - 23.10.2021

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Dated 08.10.2021

Cr. Miscellaneous			
SI. No.	Case Number	Name of Party	Remarks
1.	Misc. - 138/21	Pramod Kumar Singh	On Prayer Next Date - 28.10.2021
2.	Tr. - 139/21	Neeraj Kumar Yadav	1. No One Appeared 2. Next Date - 22.10.2021
3.	Tr. - 15/21		1. No One Appeared 2. Next Date - 30.10.2021
4.	Misc. - 35/21		On Prayer Next Date - 30.10.2021
5.	Tr. - 85/21		1. No One Appeared 2. Next Date - 27.10.2021
6.	Tr. - 99/21		On Prayer Next Date - 30.10.2021
7.	BC - 120/21		On Prayer Next Date - 29.10.2021
8.	Tr. - 133/21		1. Reminder For Report 2. Next Date - 28.10.2021
9.	Tr. - 135/21		1. Report Called From Concerned Court 2. Next Date - 27.10.2021
10.	Misc. - 136/21		1. Admitted 2. Transferred To A.D.J - 16 th , Patna 3. Next Date - 18.11.2021

Court of District And Sessions Judge, Patna

Proceeding Of Cases Listed On

(Prior To Lockdown)

Dated 08.10.2021

Hearing

SI No.	Case No.	Remarks
1.	Cr. Revision - 159/21	1. No One Appeared 2. Next Date - 27.10.2021

Spl. (P. M. L. A)

SI No.	Case No.		Remarks
1	06/21	Regular Bail Application Of :- 1. Debesh Kr.	Next Date - 23.10.2021
2	07/21	Regular Bail Application Of :- 1. Anil Kr.	Next Date - 22.10.2021

For Judgement

SI No.	Case No.	Remarks
1.	Cr. Appeal - 103/21	Next Date - 22.10.2021 For Hearing